

(iii) 2 Ganga type One vessel has already
ferry vessels of 200 been commissioned
deck-passengers in April, 1977 and
each. " the other is expected
to be commissioned
towards the end of
1977.

(iv) 1 150-200 cargo- Indent for the vessel
cum-touring ves- is being placed.
sel.

(v) 1 vehicle ferry Expected to be com-
for Andaman missioned during
Trunk Road. 1978-79.

Port Blair Radio Station

2699. SHRI MANORANJAN BHAK-
TA: Will the Minister of INFORMA-
TION AND BROADCASTING be pleas-
ed to state:

(a) whether the Port Blair Radio
Station which was converted into
20 K. V. Station, is inaudible from
Diglipur, Mayabunder, Campbell Bay;
and

(b) if so, what action Government
propose to take in the matter?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI L. K.
ADVANI): (a) The programmes broad-
cast on the 20 KW MW transmitter of
Port Blair Station are not clearly audi-
ble at Diglipur, Mayabunder and
Campbell Bay.

(b) (i) Frequencies have been co-
ordinated in the frequency Assignment
Plan drawn up by the International
Telecommunications Union for a high
power medium wave transmitter at
Port Blair and for low power medium-
wave transmitters at five other centres
in the Union Territory. The setting up
of these transmitters will depend on
the availability of financial resources
and priorities as may be decided from
time to time. With the setting up of
these transmitters reception will im-
prove considerably at Diglipur and
Mayabunder.

(ii) Additionally, there was a pro-
posal to set up a high power shortwave
transmitter at Port Blair for a second
grade service throughout the Union
Territory. This did not materialise due
to paucity of resources. Resources
permitting, the proposal will be kept
in view at the time of formulating
schemes for subsequent Plants.

T.V. Programme at Gwalior

2700. SHRI MADHAVRAO SCINDIA:
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state:

(a) the cities so far covered for T.V.
programme in the country;

(b) whether Government propose to
extend the T.V. coverage to some other
important cities also; and

(c) if so, whether Gwalior is one
of the cities to be covered for T.V.
programme?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI L. K.
ADVANI): (a) The following cities
having a population of more than one
lakh are covered by T.V. programmes
at present:—

1. Delhi
2. Rohtak
3. Meerut
4. Lucknow
5. Calcutta
6. Madras
7. Kanchipuram
8. Bombay
9. Thana
10. Poona
11. Raipur
12. Jaipur
13. Srinagar
14. Nadiad
15. Amritsar,

(b) Government expects to extend T.V. coverage to the following cities when the projects under execution during Vth Plan are completed:

1. Kanpur
2. Dehradun
3. Muzaffarnagar
4. Saharanpur
5. Ambala
6. Patiala
7. Chandigarh
8. Jullundur
9. Ludhiana
10. Gulbarga
11. Hyderabad-Secunderabad
12. Sambalpur
13. Muzaffarpur.

(c) Gwalior is not included for T.V. coverage under the existing scheme.

Recruiting Centre at Marmagoa for Saloon and Deck Crew of Ships

2701. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up a seamen's recruiting centre at Marmagoa for saloon and deck crew of ships; and

(b) if so, when?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Re-Employment of Government Servants after retirement

2702. SHRI SHANKERSINHJI VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a rule that if a Government servant is employed after retirement from Government service and is paid his salary from the

Government fund, his new salary plus pension should not exceed the pay drawn by him at the time of his retirement;

(b) if so, the reasons for making exception in the case of officers of the Central Government Employees Consumer Cooperative Society Ltd., New Delhi including its General Manager; and

(c) the steps proposed to be taken by Government to recover the extra amount thus paid?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) This rule is not applicable to a Government servant employed in the Society after retirement from Government service. Therefore, the question of making exception in the case of officers of the Society including its General Manager does not arise.

(c) Does not arise.

Encroachment of Land Allotted to Sikh Temple in Nagaland

2703. SHRIMATI RANO M. SHAIZA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether land allotted to the Sikh Temple were encroached by some unauthorised persons in Nagaland;

(b) if so, the action Nagaland Government have taken to evict them;

(c) whether some non-locals were allotted land in Kohima Town in contravention of the existing law, if so, the particulars of those allottees and the allotting authority;

(d) whether the Governor of Nagaland passed any orders with regard to the encroachment of Sikh Temple land by other parties; and

(e) if so, the nature of the orders and the action Government have taken to execute them?